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(2023) 12 ITAT CK 0080

Income Tax Appellate Tribunal (Delhi D Bench)

Case No: Income Tax Appeal No. 9212, 8490/DEL/2019

Rajiv Ghai, **APPELLANT** Vs

ACIT RESPONDENT

Date of Decision: Dec. 26, 2023

Acts Referred:

Income Tax Act, 1961 - Section 54, 54F, 234A, 234B, 234C, 234D

Hon'ble Judges: Saktijit Dey, (VP); Dr. B.R.R. Kumar, (AM)

Bench: Division Bench

Advocate: Shray, Neha Tripathi, Sanjay Kumar

Final Decision: Allowed/Dismissed

Judgement